Name of the Corporate Debtor: AUTOCOP (INDIA) PRIVATE LIMITED; Date of Commencement of CIRP: 16-03-2022; List of Creditors as on: 11-04-2022; Name of IP: MADAN BAJARANG LAL VAISHNAWA; Process Number: 1; Last 5 digitof registration number: 13052

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	677078846	2	646150416	82.49			30928430	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	4	75952537	2	71306282	9.10			4646255	Annexure 4
5	Operational creditors (Workmen)	2	54363262	2	21653265	2.76			32709997	Annexure 5
6	Operational creditors (Employees)	76	46472249	76	0				46472249	Annexure 6
7	Operational creditors (Government Dues)	6	44608953	6	0				44608953	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	26	84230068	26	44207135	5.64			40022598	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		116	982705915	114	783317098	100.00			199388482	